

FORM G
INVITATION FOR EXPRESSION OF INTEREST FOR BSE LISTED COMPANY
M/S. DHRUV WELLNESS LIMITED
TRADING IN MEDICAL & FMCG GOODS AT MUMBAI
(Under sub-regulation (1) of Regulation 36A of the Insolvency and Bankruptcy Board of India
(Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

RELEVANT PARTICULARS	
1. Name of the corporate debtor along with PAN/ CIN/ LLP No.	M/s. DHRUV WELLNESS LIMITED CIN: L74900MH2015PLC263089
2. Address of the registered office	Office Address: 207, Royal Appt, Kasam Baug, Opp Bachani Nagar, Jai Bhavani Lane, Malad (East), Mumbai City, Mumbai, Maharashtra, India, 400097
3. URL of website	N.A. – The site is not working.
4. Details of place where majority of fixed assets are located	As per the suspended management of the corporate debtor, there are no fixed assets with the corporate debtor.
5. Installed capacity of main products/ services	N.A. The corporate debtor is not conducting any business since few years as informed by the suspended management.
6. Quantity and value of main products/ services sold in last financial year	For the F.Y. 2024-25, NIL
7. Number of employees/ workmen	NIL, as informed by the suspended management.
8. Further details including last available financial statements (with schedules) of two years, lists of creditors are available at:	For details, please connect to: cirp.dwl@gmail.com
9. Eligibility for resolution applicants under section 25(2)(h) of the Code is available at:	For details, please connect to: cirp.dwl@gmail.com
10. Last date for receipt of expression of interest	16/07/2025
11. Date of issue of the provisional list of prospective resolution applicants	26/07/2025
12. Last date for submission of objections to provisional list	31/07/2025
13. Date of issue of the final list of prospective resolution applicants	11/08/2025
14. Date of issue of information memorandum, evaluation matrix, and request for resolution plans for prospective resolution applicants	16/08/2025
15. Last date for submission of resolution plans	15/09/2025
16. Process email id to submit Expression of Interest	cirp.dwl@gmail.com
17. Details of the corporate debtor's registration status as MSME	No details available



(Signature)

Ashok Mittal
IBBI REG. NO.: IBBI/PA-001/IP-P-02549/2021-2022/13889
S-138, B Wing, Express Zone Mall, Western Express Highway
Goregaon East, Mumbai Suburban, Maharashtra, 400063
FOR DHRUV WELLNESS LIMITED
AFA valid till 31/12/2025

Date: 01.07.2025
Place: Mumbai